

(16)

Central Administrative Tribunal
Principal Bench

O.A. 794/2000

New Delhi this the 9th day of November, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

Sunil Taneja,
S/o late Shri Gobindlal Taneja,
R/o J-316, Agarsen Awas,
Plot No. 66, I.P. Extension,
Delhi-110092. Applicant.

(By Advocate Shri C.B. Garg)
Versus

1. Secretary to Govt. of India,
Ministry of Personnel, Public
Grievance and Pensions,
Department of Pension & Pensioners Welfare,
3rd Floor, Lok Nayak Bhawan,
New Delhi.
2. Director General,
Employees State Insurance Corporation,
Panchdeep Bhawan, Kotla Marg,
New Delhi.
3. Chief Secretary,
Govt. of Uttar Pradesh,
Secretariat Annexie,
Lucknow -226001.
4. Planning Secretary,
Rajya Yojna Ayog,
Yojna Bhawan,
Lucknow-226001.
5. Finance Secretary,
Government of Uttar Pradesh,
Secretariat,
Lucknow-226001. Respondents.

(By Advocates Shri G.R. Nayyar and Shri Anil Mittal)

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

After hearing the learned counsel for the parties for sometime, learned counsel for the applicant seeks permission to withdraw the application. The O.A. is accordingly dismissed as withdrawn, with liberty to proceed in accordance with law.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

'SRD'